



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.6354/2020
(S.W.P. No.2126/2011)

Tuesday, this the 8th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Zaffar Iqbal Padder, S/o Late Mohammad Yousuf Padder, R/o Nunwani Padderpora Tehsil Shangus District Anantnag. (Age 30 Years)

...Applicant
(Mr. G N Shaheen, Advocate)

Versus

1. State of Jammu & Kashmir through Commissioner Cum Secretary, Deptt. of Fisheries, Civil Secretariat, Srinagar.
2. Director Fisheries, Government of J&K, Srinagar.
3. Assistant Director, Fisheries Department, Anantnag.
4. Joint Director, Fisheries (Projects Kashmir).
5. Chief Project Officer, Trout Fish Farming, Kokernag.
6. Field Officer, Trout Fish Farming Kokernag.

...Respondents
(Mr. Sudesh Magotra, Deputy Advocate General)

O R D E R (ORAL)**Mr. Justice L. Narasimha Reddy:**

Mr. G N Shaheen, learned counsel for applicant submits that the grievance of the applicant has since been redressed during the pendency of the case.

2. Hence, the T.A. is dismissed as infructuous. There shall be no order as to costs.

(A K Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

December 8, 2020

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